

18.7.17

Parties are represented.

PET^r filed petⁿ by numbered
1763/17 u/or 23 r 1 (3) (a) r/w S.I.R.A.C
praying for leave to withdraw the case.
as a defect has cropped up during filing
of the case. PET^m is supported by an affidavit

Copy thereof be served to
the other side.

Heard both sides. No objection is raised by O.P.
Order 23 CPC pertains to

withdrawal of suits.

Instant petⁿ is simply
one, whereby the PET^r seeks not to

Misc (P) 62/16

Order

18.7.17

uid

press the prayer for injunction.

Considering that No objection is raised and

also considering that PET^r does not

seek the relief of injunction, ^{knowing his interest} PET^r

but, instant proceeding stands dismissed.

Case is dismissed acc'y

Civil Judge,
Bongaigaon